

Central Administrative Tribunal
Principal Bench

O.A. No. 1633 of 1998

New Delhi, dated this the 8th February, 2000

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Mr. Kuldip Singh, Member (J)

Shri Laxman Singh Verma,
S/o Late Shri Phool Singh,
Retd. Sub-Post Master,
C/o Shri Jai Ram Singh,
Asst. Commandant, BSF,
Shyam Bihar, Nazafgarh,
New Delhi-110043. Applicant
(None appeared)

Versus

1. Union of India through
the Secretary,
Ministry of Communication,
Dept. of Posts,
New Delhi.
2. The Chief Postmaster General,
U.P. Circle, Hazratganj, Lucknow.
3. The Sr. Superintendent of Post Offices,
Mathura Division,
Civil Lines, Mathura. Respondents

(By Advocate: Shri N.S. Mehta)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Applicant seeks promotion w.e.f. 15.1.95
with consequential benefits.

2. None appeared for applicant even on
second call. We notice that none appeared on his
7 on last,
behalf ~~not~~ two consecutive occasions also. Shri
Mehta appeared for respondents and has been heard.

3. Shri Mehta has invited our attention to
letter dated 18.10.99 addressed to himself from his

(17)

clients from which it appears that applicant has been promoted in BCR Scheme w.e.f. 1.7.95.

4. On an earlier date we had asked Shri Mehta to clarify as to why applicant should not be promoted from 15.1.95 onwards as claimed by him, ^{as he claimed} which was the date _{his} juniors have been promoted.

5. The aforesaid letter dated 18.10.99, however, makes clear that applicant's juniors S/Shri R.P. Gupta and L.N. Gupta have been granted promotion w.e.f. 17.95, and applicant's contention that his juniors were promoted w.e.f. 15.1.95, is therefore, incorrect.

6. Under the circumstances, this O.A. requires no interference and is disposed of after noting the contents of the letter dated 18.10.99. No costs.


(Kuldip Singh)
Member (J)


(S.R. Adige)
Vice Chairman (A)

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